

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 4

C.P. (IB)/243(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION
COMPANY LIMITED V/s OM OMEGA
SHELTERS PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Ms. Smiti Tewari, Ld. Counsel for the Petitioner and Ms. Karishma Mungekar, Ld. Counsel for the Corporate Debtor are present.
- 2) Ld. Counsel for the Corporate Debtor submits that Affidavit in Rejoinder has been served upon them by the Financial Creditor, on the day before yesterday, thus, Counsel for the Corporate Debtor seeks some time to peruse the same and have further instructions.
- 3) At request, stand over to 07.08.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare